

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 2243 OF 2006

ASSTT. COMMNR, COMMERCIAL TAXES

Appellant (s)

VERSUS

M/S SHAH CHAMPA LAL

Respondent(s)

(Summons for Non-prosecution dt. 26.04.2007)

Date: 08/05/2007 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHAN

(In Chambers)

For Appellant(s) Mr. Sushil Kumar Jain,Adv.

For Respondent(s) Mr. P.V. Yogeswaran,Adv.

UPON hearing counsel the Court made the following

O R D E R

Counsel appearing states that deficit court fee has been paid. Office to verify.

(Parveen Kr. Chawla)

(Kanwal Singh)

Court Master

Court Master

